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## NATIONAL COMPANY LAW APPELLATE TRIBUNAL Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

Dated:17th April 2025

## NOTICE

Please take notice that the following matter listed in Chennai Bench on 17.04.2025 at 2 pm will not be taken up. The next date of hearing will be notified later.

S.No	Case No.	Name of the Parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Review App No.	V. Venkata Sivakumar	Mr. V Venkata	Mr. J Manivannan
	03/2023	Vs	Sivakumar	R1
	in	S. Hari Karthik, New		Mr. Jerin Asher
	Comp App (AT) (CH)	Liquidator of The		Sojan- R2
	(Ins) No. 155/2023	Jeypore Sugar Co. Ltd		
	To Recall	& Anr.		
	IA No. 677/2024			ļ

By the order of Hon'ble Member (Judicial)

Chennai Bench

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2. Website: www.nclat.nic.in